## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP No.20/241/HDB/2017		
NAME OF THE COMPANY	Ergam Laboratories Private Limited		
NAME OF THE PETITIONER(S)	Sh. Madhavaiah Chandra		
NAME OF THE RESPONDENT(S)	Ergam Laboratories Private Limited		
UNDER SECTION	241/242		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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C. Shilpa	R5	9985183500	dy
D.V. A. S. Ran Prosend	Advicate	Tan Joseddhily O. 11	()
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Orders reserved.

Member (Technical)

Member (Judicial)